

# IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified  
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Report on :03-09-2025

**Date : 03.09.2025**

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Serial No.
71380/2025	03.09.2025	WP (C) - 8446/2022	D.NAYAK	GENERAL		Order Dtd. 2025-09-01	WRIT BRANCH-2	(Serial No-45)
71384/2025	03.09.2025	WP (C) - 8446/2022	M.BEHERA	GENERAL		Order Dtd. 2025-09-01	WRIT BRANCH-2	(Serial No-45)
71389/2025	03.09.2025	WP (C) - 8446/2022	P.K.DASH	GENERAL		Order Dtd. 2025-09-01	WRIT BRANCH-2	(Serial No-45)
71401/2025	03.09.2025	WP (C) - 23953/2025	B.R.SETH	GENERAL		Order Dtd. 2025-09-02		(Serial No-45)
71408/2025	03.09.2025	WP (C) - 22810/2025	D.K.MOHANTY	GENERAL		Order Dtd. 2025-09-02	WRIT BRANCH-5	(Serial No-32)
71446/2025	03.09.2025	WP (C) - 10212/2024	G.C.JENA	GENERAL		Order Dtd. 2025-08-26	WRIT BRANCH-7	(Serial No-)
71449/2025	03.09.2025	WP (C) - 10533/2024	T.R.DAS	GENERAL		Order Dtd. 2025-09-01	WRIT BRANCH-3	(Serial No-12)
71548/2025	03.09.2025	WP (C) - 22975/2025	D K MOHANTY	GENERAL		Order Dtd. 2025-09-02	WRIT BRANCH-7	(Serial No-10)
71550/2025	03.09.2025	WP (C) - 22838/2025	D K MOHANTY	GENERAL		Order Dtd. 2025-09-02	WRIT BRANCH-7	(Serial No-48)
71551/2025	03.09.2025	WP (C) - 22778/2025	A K DAS	GENERAL				(Serial No-48)
71553/2025	03.09.2025	WP (C) - 21085/2025	C R NAYAK	GENERAL		Order Dtd.	WRIT BRANCH-1	(Serial No-)

							2025-09-02		31)
71555/2025	03.09.2025	WP (C) - 20091/2025	JAYADEBA BEHERA	GENERAL			Order Dtd. 2025-09-02		(Se No-31)
71556/2025	03.09.2025	WP (C) - 34430/2022	P BEHERA	GENERAL			Order Dtd. 2025-09-02	WRIT BRANCH-4	(Se No-27)
71561/2025	03.09.2025	WP (C) - 19661/2022	M R SAHOO	GENERAL			Order Dtd. 2025-08-25	WRIT BRANCH-4	(Se No-38)
71574/2025	03.09.2025	WP (C) - 15497/2021	A K PANDA	GENERAL			Order Dtd. 2025-09-01	WRIT BRANCH-6	(Se No-25)
71580/2025	03.09.2025	WP (C) - 23769/2021	A K PANDA	GENERAL			Order Dtd. 2025-09-01	WRIT BRANCH-7	(Se No-48)
71583/2025	03.09.2025	WP (C) - 40053/2021	A K PANDA	GENERAL			Order Dtd. 2025-09-01	WRIT BRANCH-8	(Se No-41)
71588/2025	03.09.2025	WP (C) - 15841/2021	A K PANDA	GENERAL			Order Dtd. 2025-09-01	WRIT BRANCH-2	(Se No-
71590/2025	03.09.2025	WP (C) - 22262/2025	A K BEHERA	GENERAL			Order Dtd. 2025-09-02	WRIT BRANCH-8	(Se No-29)
71612/2025	03.09.2025	ABLAPL-12412/2021	M DAS	GENERAL			Order Dtd. 2025-09-01	BAIL-1	(Se No-
71615/2025	03.09.2025	WP (C) - 22820/2025	AYODHYA NATH LENKA	GENERAL			Order Dtd. 2025-09-02		(Se No-
71619/2025	03.09.2025	WP (C) - 21819/2025	PRASANNA KUMAR MISHRA	GENERAL			Order Dtd. 2025-09-02	WRIT BRANCH-7	(Se No-
71622/2025	03.09.2025	CMAPL-110/2025	M/S. DEBASIS PANIGRAHI, ALEKHANANDA PANIGRAHI, SARBANANDA ACHARYA, SNEHALATA SWAIN, ABINASH PANDA	GENERAL			Order Dtd. 2025-10-23		(Se No-
71237/2025	03.09.2025	CRLMC-172/2025	S BISWAL	C.O.	COURT NO. 15		Order Dtd. 2025-09-02		(Se No-

71238/2025	03.09.2025	CRLA-483/2025	M R SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-09-02		(Se No-
71239/2025	03.09.2025	CRLA-483/2025	M R SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-09-03		(Se No-
71240/2025	03.09.2025	BLAPL-8024/2025	P K MISHRA	C.O.	COURT NO. 23	Order Dtd. 2025-09-01		(Se No-
71241/2025	03.09.2025	BLAPL-6470/2025	B B MALLICK	C.O.	COURT NO. 23	Order Dtd. 2025-09-01		(Se No-
71242/2025	03.09.2025	BLAPL-8020/2025	B.K.PANDA	C.O.	COURT NO. 23	Order Dtd. 2025-09-01		(Se No-
71243/2025	03.09.2025	BLAPL-6472/2025	B B MALLICK	C.O.	COURT NO. 23	Order Dtd. 2025-09-01		(Se No-
71244/2025	03.09.2025	WP (C) - 24159/2025	Y DAS	C.O.	COURT NO. 6	Order Dtd. 2025-09-02	WRIT BRANCH (DIVISION BENCH-2)	(Se No-110
71245/2025	03.09.2025	BLAPL-6445/2025	KEDAR SHANKAR SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-09-01		(Se No-110
71247/2025	03.09.2025	BLAPL-6138/2025	M K SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-09-01	BAIL-1	(Se No-
71248/2025	03.09.2025	BLAPL-5341/2025	MANGU NANDY	C.O.	COURT NO. 6	Order Dtd. 2025-09-01	BAIL-1	(Se No-14)
71249/2025	03.09.2025	BLAPL-8018/2025	R K MALLICK	C.O.	COURT NO. 6	Order Dtd. 2025-09-01		(Se No-14)
71250/2025	03.09.2025	BLAPL-2448/2025	S K SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-13		(Se No-14)
71251/2025	03.09.2025	ABLAPL-3678/2025	P PANIGRAHI	C.O.	COURT NO. 17	Order Dtd. 2025-04-03		(Se No-14)
71252/2025	03.09.2025	ABLAPL-6457/2025	PANCHANAN PANIGRAHI	C.O.	COURT NO. 17	Order Dtd. 2025-06-		(Se No-14)

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71253/2025	03.09.2025	WP (C) - 515/2016	M/S.B.B.SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-09-01		WRIT BRANCH-6	(Se No-36)
71254/2025	03.09.2025	ABLAPL-7039/2025	B DAS	C.O.	COURT NO. 17	Order Dtd. 2025-06-23			(Se No-36)
71255/2025	03.09.2025	ABLAPL-9722/2025	P K DASH	C.O.	COURT NO. 17	Order Dtd. 2025-09-20			(Se No-36)
71256/2025	03.09.2025	WP (C) - 281/2016	J R NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-09-01		WRIT BRANCH-5	(Se No-22)
71257/2025	03.09.2025	ABLAPL-9732/2025	P K DASH	C.O.	COURT NO. 17	Order Dtd. 2025-09-20			(Se No-22)
71258/2025	03.09.2025	MATA-13/2010	K N SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-09-01		FIRST APPEAL	(Se No-
71259/2025	03.09.2025	ABLAPL-9817/2025	RAJESH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-10-27			(Se No-
71260/2025	03.09.2025	ABLAPL-9820/2025	P K MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-09-01			(Se No-
71261/2025	03.09.2025	WP (C) - 15109/2021	S HUSAAN	C.O.	COURT NO. 17	Order Dtd. 2025-09-01		WRIT BRANCH-1	(Se No-
71262/2025	03.09.2025	ABLAPL-9900/2025	SATYAPRIYA SAMANTA	C.O.	COURT NO. 17	Order Dtd. 2025-09-24			(Se No-
71263/2025	03.09.2025	WP (C) - 35790/2022	B P DAS	C.O.	COURT NO. 17	Order Dtd. 2025-09-02		WRIT BRANCH-5	(Se No-47)
71264/2025	03.09.2025	ABLAPL-10102/2025	P K MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-09-01			(Se No-47)
71265/2025	03.09.2025	WP (C) - 5990/2023	P B DAS	C.O.	COURT NO. 17	Order Dtd. 2025-09-02		WRIT BRANCH-1	(Se No-
71266/2025	03.09.2025	WP (C) - 5987/2023	P B DAS	C.O.	COURT NO. 17	Order Dtd.		WRIT BRANCH-1	(Se No-

							2025-09-02		
71267/2025	03.09.2025	WP (C) - 34402/2022	P B DAS	C.O.	COURT NO. 17	Order Dtd. 2025-09-02	WRIT BRANCH-4	(Se No-27)	
71269/2025	03.09.2025	WP (C) - 7490/2022	G C BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-08-20	WRIT BRANCH-5	(Se No-23)	
71272/2025	03.09.2025	WP (C) - 10376/2025	M. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-09-01	WRIT BRANCH-4	(Se No-17)	
71273/2025	03.09.2025	WP (C) - 23900/2025	G. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-09-02	WRIT BRANCH (DIVISION BENCH-1)	(Se No-105)	
71274/2025	03.09.2025	WP (C) - 20874/2025	N. K. SATAPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-09-01		(Se No-105)	
71275/2025	03.09.2025	WP (C) - 31792/2024	S.K.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-09-01	WRIT BRANCH-7	(Se No-44)	
71276/2025	03.09.2025	WP (C) - 14740/2025	R. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-09-01	WRIT BRANCH-1	(Se No-31)	
71277/2025	03.09.2025	WP (C) - 24192/2025	B. RATH	C.O.	COURT NO. 17	Order Dtd. 2025-09-02	WRIT BRANCH-5	(Se No-20)	
71278/2025	03.09.2025	WP (C) - 24215/2025	B. RATH	C.O.	COURT NO. 17	Order Dtd. 2025-09-02		(Se No-20)	
71280/2025	03.09.2025	WP (C) - 24221/2025	B. RATH	C.O.	COURT NO. 17	Order Dtd. 2025-09-02	WRIT BRANCH-7	(Se No-15)	
71282/2025	03.09.2025	WP (C) - 24235/2025	B. RATH	C.O.	COURT NO. 17	Order Dtd. 2025-09-02	WRIT BRANCH (DIVISION BENCH-1)	(Se No-103)	
71283/2025	03.09.2025	WP (C) - 20494/2025	G. JAYSINGH	C.O.	COURT NO. 6	Order Dtd. 2025-09-23	WRIT BRANCH-3	(Se No-13)	
71284/2025	03.09.2025	WP (C) - 19029/2025	B. K. SINGH	C.O.	COURT NO. 6	Order Dtd. 2025-09-01	WRIT BRANCH-8	(Se No-42)	
71285/2025	03.09.2025	WP (C) -	B. RATH	C.O.	COURT NO.	Order	WRIT	(Se	

		24167/2025			6	Dtd. 2025-09-02	BRANCH-8	No-41)
71286/2025	03.09.2025	WP (C) - 18197/2025	T. K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-09-09	WRIT BRANCH (DIVISION BENCH-3)	(Se No-122
71287/2025	03.09.2025	BLAPL- 3190/2025	KC SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-09-01		(Se No-122
71290/2025	03.09.2025	WP (C) - 6807/2022	RAMAKRISHNA BISOI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 5000-01-01	WRIT BRANCH-5	(Se No-47)
71309/2025	03.09.2025	ABLAPL- 9904/2025	H JENA	C.O.	COURT NO. 17	Order Dtd. 2025-09-01		(Se No-47)
71311/2025	03.09.2025	ABLAPL- 7210/2025	MAGUNI SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-09-01	BAIL-1	(Se No-
71322/2025	03.09.2025	WP (C) - 22897/2025	A MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-09-02	WRIT BRANCH-7	(Se No-10)
71324/2025	03.09.2025	WP (C) - 22853/2025	A MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-09-02	WRIT BRANCH-6	(Se No-36)
71326/2025	03.09.2025	WP (C) - 17314/2025	S BISWAL	C.O.	COURT NO. 17			(Se No-36)
71328/2025	03.09.2025	WP (C) - 18617/2025	BHAGABAN BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-09-02	WRIT BRANCH (DIVISION BENCH-1)	(Se No-107
71329/2025	03.09.2025	BLAPL- 5026/2025	G. ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-08-18		(Se No-107
71332/2025	03.09.2025	WP (C) - 22985/2025	A MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-09-01		(Se No-107
71334/2025	03.09.2025	WP (C) - 22570/2025	D NAYAK	C.O.	COURT NO. 21	Order Dtd. 2025-10-31	WRIT BRANCH-6	(Se No-36)
71337/2025	03.09.2025	WP (C) - 29447/2024	S K BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-10-31		(Se No-36)
71339/2025	03.09.2025	WP (C) -	A K ROUL	C.O.	COURT NO.	Order	WRIT	(Se

		23797/2025			21	Dtd. 2025-09-02	BRANCH-5	No-21)
71342/2025	03.09.2025	WP (C) - 22079/2025	B K SINGH	C.O.	COURT NO. 21	Order Dtd. 2025-09-02		(Se No- 21)
71348/2025	03.09.2025	WP (C) - 22927/2025	N K ROUT	C.O.	COURT NO. 21	Order Dtd. 2025-09-02	WRIT BRANCH-6	(Se No- 36)
71349/2025	03.09.2025	WP (C) - 20309/2025	N K ROUT	C.O.	COURT NO. 21	Order Dtd. 2025-09-02	WRIT BRANCH (DIVISION BENCH-3)	(Se No- 123)
71352/2025	03.09.2025	WP (C) - 21872/2025	J J PARIDA	C.O.	COURT NO. 21	Order Dtd. 2025-09-02	WRIT BRANCH (DIVISION BENCH-1)	(Se No- 108)
71358/2025	03.09.2025	WP (C) - 21874/2025	J J PARIDA	C.O.	COURT NO. 21	Order Dtd. 2025-09-02	WRIT BRANCH-6	(Se No- 25)
71360/2025	03.09.2025	WP (C) - 21907/2025	J J PARIDA	C.O.	COURT NO. 21	Order Dtd. 2025-09-02		(Se No- 25)
71362/2025	03.09.2025	WP (C) - 23097/2025	B. MOHAPATRA	C.O.	COURT NO. 21	Order Dtd. 2025-10-15		(Se No- 25)
71363/2025	03.09.2025	WP (C) - 19019/2025	N MALLICK	C.O.	COURT NO. 21	Order Dtd. 2025-09-02	WRIT BRANCH-4	(Se No- 46)
71364/2025	03.09.2025	WP (C) - 17979/2025	P N NAYAK	C.O.	COURT NO. 21	Order Dtd. 2025-09-02	WRIT BRANCH-6	(Se No- 26)
71365/2025	03.09.2025	WP (C) - 20471/2025	P. C. MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-10-30		(Se No- 26)
71367/2025	03.09.2025	WP (C) - 24203/2025	J C BARAL	C.O.	COURT NO. 21	Order Dtd. 2025-09-02	WRIT BRANCH-7	(Se No- 48)
71368/2025	03.09.2025	WP (C) - 20388/2025	P PANDA	C.O.	COURT NO. 21	Order Dtd. 2025-09-02		(Se No- 48)
71370/2025	03.09.2025	WP (C) - 19999/2025	B BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-09-02	WRIT BRANCH-5	(Se No- 20)

71371/2025	03.09.2025	WP (C) - 23939/2025	R CH BHOI	C.O.	COURT NO. 21	Order Dtd. 2025-09- 02		(Se No- 20)
71373/2025	03.09.2025	WP (C) - 24178/2025	B BEHERA	C.O.	COURT NO. 25	Order Dtd. 9999-12- 31	WRIT BRANCH-8	(Se No- 41)
71374/2025	03.09.2025	WP (C) - 23992/2025	S K BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-09- 11		(Se No- 41)
71375/2025	03.09.2025	WP (C) - 24003/2025	S K BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-09- 11	WRIT BRANCH-1	(Se No-
71376/2025	03.09.2025	WP (C) - 24025/2025	S K BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-09- 11		(Se No-
71377/2025	03.09.2025	WP (C) - 23988/2025	S K BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-09- 11		(Se No-
71379/2025	03.09.2025	WP (C) - 2863/2025	T BAG	C.O.	COURT NO. 25	Order Dtd. 2025-09- 02	WRIT BRANCH-1	(Se No-
71382/2025	03.09.2025	WP (C) - 4448/2008	A K NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-09- 01	WRIT BRANCH-4	(Se No- 19)
71385/2025	03.09.2025	WP (C) - 4448/2008	M MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-09- 01	WRIT BRANCH-4	(Se No- 19)
71387/2025	03.09.2025	WP (C) - 25022/2014	S K NANDA	C.O.	COURT NO. 25	Order Dtd. 2025-09- 01	WRIT BRANCH-4	(Se No- 38)
71388/2025	03.09.2025	BLAPL- 8029/2025	BP TANGA	C.O.	COURT NO. 25	Order Dtd. 2025-09- 01		(Se No- 38)
71390/2025	03.09.2025	CRLA- 815/2023	M R BARIK	C.O.	COURT NO. 5	Order Dtd. 9999-12- 31	CRIMINAL APPEAL	(Se No-
71395/2025	03.09.2025	WP (C) - 1405/2022	M.MOHANTY	C.O.	COURT NO. 5	Order Dtd. 5000-01- 01	WRIT BRANCH-8	(Se No- 41)
71397/2025	03.09.2025	WP (C) - 1405/2022	B.C.PANDA	C.O.	COURT NO. 5	Order Dtd. 5000-01-	WRIT BRANCH-8	(Se No- 41)

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8	71402/2025	03.09.2025	WP (C) - 23906/2025	P.K.MISHRA	C.O.	COURT NO. 25	Order Dtd. 2025-09- 12	WRIT BRANCH-7	(Se No- 48)
9	71403/2025	03.09.2025	WP (C) - 23842/2025	B.R.SETH	C.O.	COURT NO. 25	Order Dtd. 2025-09- 02	WRIT BRANCH-4	(Se No- 37)
0	71404/2025	03.09.2025	WP (C) - 23506/2025	P.L.MISHRA	C.O.	COURT NO. 25	Order Dtd. 2025-09- 02	WRIT BRANCH-2	(Se No-
-	71407/2025	03.09.2025	WP (C) - 23474/2025	P.L.MISHRA	C.O.	COURT NO. 25	Order Dtd. 2025-09- 02	WRIT BRANCH (DIVISION BENCH-3)	(Se No- 119)
2	71409/2025	03.09.2025	WP (C) - 23196/2025	P.L.MISHRA	C.O.	COURT NO. 25	Order Dtd. 2025-09- 02	WRIT BRANCH-1	(Se No-
3	71410/2025	03.09.2025	ABLAPL- 1990/2024	H. K. PATRA	C.O.	COURT NO. 2	Order Dtd. 2025-09- 01		(Se No-
4	71411/2025	03.09.2025	ABLAPL- 9838/2025	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2025-09- 01	BAIL-1	(Se No-
5	71412/2025	03.09.2025	ABLAPL- 9868/2025	SUVENDU BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-09- 01	BAIL-1	(Se No-
5	71413/2025	03.09.2025	ABLAPL- 9856/2025	SUVENDU BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-09- 08		(Se No-
7	71414/2025	03.09.2025	WP (C) - 21296/2025	B.DAS	C.O.	COURT NO. 17	Order Dtd. 2025-09- 02	WRIT BRANCH (DIVISION BENCH-1)	(Se No- 108)
8	71415/2025	03.09.2025	ABLAPL- 3117/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-09- 01		(Se No- 108)
9	71419/2025	03.09.2025	ABLAPL- 7216/2025	B DAS	C.O.	COURT NO. 17	Order Dtd. 2025-08- 13	BAIL-1	(Se No-
0	71421/2025	03.09.2025	ABLAPL- 9831/2025	LAXMIDHAR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-09- 01		(Se No-
-	71423/2025	03.09.2025	ABLAPL- 1190/2025	ULLASH DAS	C.O.	COURT NO. 17	Order Dtd.		(Se No-

							2025-08-21		
2	71430/2025	03.09.2025	CONTC-3905/2025	P.K.LENKA	C.O.	COURT NO. 17	Order Dtd. 2025-09-02		(Se No-
3	71432/2025	03.09.2025	WP (C) - 37182/2022	A.K.JATI	C.O.	COURT NO. 17	Order Dtd. 5000-01-01	WRIT BRANCH-5	(Se No-32)
4	71434/2025	03.09.2025	WP (C) - 20679/2025	G.N.SETHI	C.O.	COURT NO. 17	Order Dtd. 5000-01-01	WRIT BRANCH-7	(Se No-
5	71436/2025	03.09.2025	BLAPL-2890/2025	T R DAS	C.O.	COURT NO. 17	Order Dtd. 2025-09-01	BAIL-2	(Se No-12)
5	71439/2025	03.09.2025	CRLREV-310/2025	SARAT DASH	C.O.	COURT NO. 17	Order Dtd. 2025-09-01		(Se No-12)
7	71441/2025	03.09.2025	CMP-1335/2025	I.PANDA	C.O.	COURT NO. 23	Order Dtd. 2025-10-28		(Se No-12)
8	71442/2025	03.09.2025	CMP-403/2025	S.C.MEKAP	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-11-17		(Se No-12)
9	71443/2025	03.09.2025	CMP-1338/2025	A.DAS	C.O.	COURT NO. 23	Order Dtd. 2025-11-10		(Se No-12)
0	71445/2025	03.09.2025	CMP-933/2025	P.PANDA	C.O.	COURT NO. 23	Order Dtd. 2025-09-02		(Se No-12)
1	71447/2025	03.09.2025	CMP-1336/2025	S.K.BISWAL	C.O.	COURT NO. 23	Order Dtd. 2025-09-02		(Se No-12)
2	71448/2025	03.09.2025	CMP-647/2025	S.DAS	C.O.	COURT NO. 23	Order Dtd. 2025-08-25		(Se No-12)
3	71450/2025	03.09.2025	TRP (C) - 180/2025	P.K.DAS	C.O.	COURT NO. 23	Order Dtd. 2025-09-01		(Se No-12)
4	71451/2025	03.09.2025	TRP (C) - 182/2025	AMARENDRA PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2025-09-01		(Se No-12)
5	71452/2025	03.09.2025	CRLREV-	PK BARIK	C.O.	COURT NO.	Order		(Se

			141/2025			3	Dtd. 2025-09-02		No-12)
5	71454/2025	03.09.2025	WP (C) - 31079/2022	KISTISH	C.O.	COURT NO. 3	Order Dtd. 2025-09-02	WRIT BRANCH (DIVISION BENCH-1)	(Se No- 106
7	71455/2025	03.09.2025	CRLREV- 141/2025	PK BARIK	C.O.	COURT NO. 3	Order Dtd. 2025-09-02		(Se No- 106
8	71456/2025	03.09.2025	WP (C) - 31077/2022	KISTISH	C.O.	COURT NO. 3	Order Dtd. 2025-09-02	WRIT BRANCH (DIVISION BENCH-1)	(Se No- 106
9	71457/2025	03.09.2025	CRLMP- 880/2025	M.D.BISWAL	C.O.	COURT NO. 3	Order Dtd. 2025-08-22		(Se No- 106
0	71458/2025	03.09.2025	WP (C) - 31081/2022	KISTISH	C.O.	COURT NO. 3	Order Dtd. 2025-09-02	WRIT BRANCH (DIVISION BENCH-1)	(Se No- 106
	71460/2025	03.09.2025	CONTC- 945/2025	P.K.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2025-09-01		(Se No- 106
2	71461/2025	03.09.2025	CRLA- 640/2025	NARENDRA KUMAR LENKA	C.O.	COURT NO. 3	Order Dtd. 2025-09-01	CRIMINAL APPEAL	(Se No- 106
3	71462/2025	03.09.2025	WP (C) - 31091/2022	KISTISH	C.O.	COURT NO. 3	Order Dtd. 2025-09-02	WRIT BRANCH (DIVISION BENCH-1)	(Se No- 106
4	71463/2025	03.09.2025	CMP- 758/2025	A.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2025-08-18		(Se No- 106
5	71464/2025	03.09.2025	CRLMC- 3382/2025	B.B.MALLICK	C.O.	COURT NO. 3	Order Dtd. 2025-08-26		(Se No- 106
5	71465/2025	03.09.2025	WA- 3068/2024	P K JENA	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT APPEAL	(Se No- 106
7	71466/2025	03.09.2025	CMP- 1317/2025	PRAKASH CHANDRA MISHRA	C.O.	COURT NO. 23	Order Dtd. 2025-10-28		(Se No- 106
8	71467/2025	03.09.2025	CMP- 1315/2025	J.LENKA	C.O.	COURT NO. 23	Order Dtd. 2025-11-06		(Se No- 106

9	71468/2025	03.09.2025	MATA-360/2024	D.P.DASH	C.O.	COURT NO. 1	Order Dtd. 2025-07-31	FIRST APPEAL	(Se No-
0	71469/2025	03.09.2025	CMP-1324/2025	N.K.ROUT	C.O.	COURT NO. 23	Order Dtd. 2025-10-27		(Se No-
	71470/2025	03.09.2025	WP(C)-24075/2025	K SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-09-02	WRIT BRANCH-1	(Se No-
2	71471/2025	03.09.2025	CMP-1319/2025	P.C.DAS	C.O.	COURT NO. 23	Order Dtd. 2025-10-27		(Se No-
3	71472/2025	03.09.2025	CMP-385/2025	HIMANSHU SEKHAR SAHU	C.O.	COURT NO. 23	Order Dtd. 5000-01-01	WRIT BRANCH-6	(Se No-36)
4	71473/2025	03.09.2025	WP(C)-24088/2025	K SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-09-02	WRIT BRANCH-1	(Se No-31)
5	71474/2025	03.09.2025	CRLMC-3345/2025	LAMBODOR ACHARI	C.O.	COURT NO. 23	Order Dtd. 2025-08-26		(Se No-31)
5	71475/2025	03.09.2025	WP(C)-20736/2025	B R SENAPATI	C.O.	COURT NO. 23	Order Dtd. 2025-09-02	WRIT BRANCH-5	(Se No-20)
7	71476/2025	03.09.2025	CMP-1007/2025	P.BASTIA	C.O.	COURT NO. 23	Order Dtd. 2025-08-20		(Se No-20)
3	71477/2025	03.09.2025	CRLMC-1567/2025	H.S.PAIKRAY	C.O.	COURT NO. 8	Order Dtd. 9999-12-31	CRIMINAL MISC	(Se No-
9	71478/2025	03.09.2025	CMP-1089/2025	T.K.JENA	C.O.	COURT NO. 8	Order Dtd. 2025-08-22		(Se No-
0	71479/2025	03.09.2025	WP(C)-16076/2024	U K PANDA	C.O.	COURT NO. 8	Order Dtd. 5000-01-01	WRIT BRANCH (DIVISION BENCH-1)	(Se No-104
	71480/2025	03.09.2025	CMP-1410/2024	M.K.RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-09-24		(Se No-104
2	71481/2025	03.09.2025	RSA-315/2025	B.BEHERA	C.O.	COURT NO. 12	Order Dtd. 9999-12-		(Se No-104

							31		
3	71482/2025	03.09.2025	WP (C) - 16076/2024	R CH ROUT	C.O.	COURT NO. 12	Order Dtd. 2025-08- 21	WRIT BRANCH (DIVISION BENCH-1)	(Se No- 104)
4	71483/2025	03.09.2025	CMP- 1229/2025	L.D.SAHOO-A	C.O.	COURT NO. 12	Order Dtd. 2025-09- 01		(Se No- 104)
5	71484/2025	03.09.2025	WP (C) - 16076/2024	S K NAYAK	C.O.	COURT NO. 12	Order Dtd. 2025-08- 21	WRIT BRANCH (DIVISION BENCH-1)	(Se No- 104)
5	71485/2025	03.09.2025	CMP- 1322/2025	T.BAG	C.O.	COURT NO. 23	Order Dtd. 2025-09- 15	WRIT BRANCH-6	(Se No- 36)
7	71486/2025	03.09.2025	MATA- 184/2024	J R NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025-10- 14	FIRST APPEAL	(Se No- 104)
8	71487/2025	03.09.2025	CMP- 1405/2024	A.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-05- 01		(Se No- 104)
9	71488/2025	03.09.2025	CRLREV- 568/2025	K.K.RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-09- 01		(Se No- 104)
0	71489/2025	03.09.2025	CRLA- 957/2025	B.L.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(Se No- 104)
1	71490/2025	03.09.2025	CRLA- 580/2025	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-09- 01		(Se No- 104)
2	71491/2025	03.09.2025	CRLA- 463/2025	B.K.BAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-09- 01		(Se No- 104)
3	71492/2025	03.09.2025	CRLA- 928/2025	S.NAYAK	C.O.	COURT NO. 2	Order Dtd. 9999-12- 31		(Se No- 104)
4	71493/2025	03.09.2025	CRLA- 920/2025	A.K.BISWAL	C.O.	COURT NO. 2	Order Dtd. 9999-12- 31		(Se No- 104)
5	71494/2025	03.09.2025	WP (C) - 18151/2015	S K DASH	C.O.	COURT NO. 2	Order Dtd. 2025-08- 21	WRIT BRANCH-2	(Se No- 34)
5	71495/2025	03.09.2025	CRLMC- 3117/2025	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd.		(Se No- 104)

							2025-08-12		34)
7	71496/2025	03.09.2025	CRLMC-3374/2025	M.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-09-01		(Se No-34)
8	71498/2025	03.09.2025	CRLA-357/2025	S.K.SUNDARA	C.O.	COURT NO. 3	Order Dtd. 9999-12-31		(Se No-34)
9	71499/2025	03.09.2025	CRLMC-2060/2025	S.K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-19		(Se No-34)
0	71500/2025	03.09.2025	CRLMC-3235/2025	U.C.DORA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-09-01		(Se No-34)
	71501/2025	03.09.2025	CRLMC-3389/2025	D.P.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-09-01		(Se No-34)
2	71503/2025	03.09.2025	CRLMC-3005/2025	K.C.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-08-06		(Se No-34)
3	71504/2025	03.09.2025	TRP (C) - 219/2025	S.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-09-01		(Se No-34)
4	71505/2025	03.09.2025	CMP-246/2025	P. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-08-21		(Se No-34)
5	71508/2025	03.09.2025	ARBA-30/2024	S.S.PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-08-26		(Se No-34)
5	71509/2025	03.09.2025	ARBA-30/2024	S.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-08-26		(Se No-34)
7	71510/2025	03.09.2025	WP (C) - 24169/2025	T R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-09-03	WRIT BRANCH-8	(Se No-43)
8	71511/2025	03.09.2025	BLAPL-8011/2025	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-09-01	BAIL-1	(Se No-
9	71512/2025	03.09.2025	BLAPL-8012/2025	B. N. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-09-01		(Se No-
0	71513/2025	03.09.2025	BLAPL-	SRINIBASH MOHANTY	C.O.	COURT NO.	Order	BAIL-2	(Se

			1913/2025			2 OLD	Dtd. 2025-09-01		No-10)
71514/2025	03.09.2025	WP (C) - 21908/2025	SIBA PRASAD SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-09-01	WRIT BRANCH (DIVISION BENCH-1)	(Se No-10-107)	
71515/2025	03.09.2025	TRP (C) - 219/2025	P. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-09-01		(Se No-107)	
71516/2025	03.09.2025	TRP (C) - 267/2025	SARAT KUMAR PRADHAN	C.O.	COURT NO. 16	Order Dtd. 2025-10-28		(Se No-107)	
71517/2025	03.09.2025	CRLMC- 2992/2025	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-08-07	CRIMINAL MISC	(Se No-)	
71518/2025	03.09.2025	CRLREV- 550/2025	A.K.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-09-24		(Se No-)	
71519/2025	03.09.2025	CMP- 1331/2025	DILLIP SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-09-01		(Se No-)	
71520/2025	03.09.2025	CMP- 1039/2025	DILLIP SAMAL	C.O.	COURT NO. 23	Order Dtd. 2025-10-27		(Se No-)	
71521/2025	03.09.2025	CRLA- 761/2025	S.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No-)	
71522/2025	03.09.2025	CRLMC- 3395/2025	S.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-09-01		(Se No-)	
71527/2025	03.09.2025	ABLAPL- 7772/2025	Y DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-09-01	BAIL-2	(Se No-11)	
71528/2025	03.09.2025	ABLAPL- 7770/2025	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-09-01		(Se No-11)	
71529/2025	03.09.2025	ABLAPL- 9903/2025	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-09-01		(Se No-11)	
71530/2025	03.09.2025	WP (C) - 12923/2025	B.DAS	C.O.	COURT NO. 17		WRIT BRANCH-4	(Se No-27)	
71533/2025	03.09.2025	CRLREV-	M. R. BARIK	C.O.	COURT NO.	Order	CRIMINAL	(Se	

			271/2024			17	Dtd. 2025-09-01	REVISION	No-
5	71534/2025	03.09.2025	ABLAPL-3624/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-09-01		(Se No-
5	71535/2025	03.09.2025	ABLAPL-9901/2025	SIBA PRASAD SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-09-01		(Se No-
7	71536/2025	03.09.2025	ABLAPL-9910/2025	SIBA PRASAD SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-09-01		(Se No-
8	71537/2025	03.09.2025	WP (C) - 28224/2024	S. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-09-02		(Se No-
9	71538/2025	03.09.2025	WP (C) - 19414/2025	M. PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-09-02	WRIT BRANCH-2	(Se No-
0	71539/2025	03.09.2025	WP (C) - 23344/2025	B. R. SENAPATI	C.O.	COURT NO. 17	Order Dtd. 2025-09-01		(Se No-
1	71540/2025	03.09.2025	WP (C) - 24205/2025	S. K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-09-16	WRIT BRANCH-7	(Se No- 48)
2	71541/2025	03.09.2025	WP (C) - 22800/2025	S. K. SUNDARA	C.O.	COURT NO. 6	Order Dtd. 2025-09-15	WRIT BRANCH-4	(Se No- 19)
3	71542/2025	03.09.2025	WP (C) - 23987/2025	M. R. ROUTRAY	C.O.	COURT NO. 6	Order Dtd. 2025-09-02		(Se No- 19)
4	71543/2025	03.09.2025	WP (C) - 23860/2025	S.K.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-09-22		(Se No- 19)
5	71558/2025	03.09.2025	BLAPL-7063/2025	PK MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-09-02		(Se No- 19)
5	71559/2025	03.09.2025	ABLAPL-8151/2025	PRADEEP KUMAR DAS	C.O.	COURT NO. 17	Order Dtd. 2025-07-21	BAIL-1	(Se No-
7	71562/2025	03.09.2025	BLAPL-4790/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-09-02	BAIL-2	(Se No-

8	71563/2025	03.09.2025	ABLAPL-9964/2025	S S PATTANAIAK	C.O.	COURT NO. 17	Order Dtd. 2025-09-02	BAIL-2	(Se No-
9	71565/2025	03.09.2025	BLAPL-7512/2025	P MUDULI	C.O.	COURT NO. 17	Order Dtd. 2025-09-02	BAIL-2	(Se No-16)
0	71567/2025	03.09.2025	BLAPL-6770/2025	S D JENA	C.O.	COURT NO. 17	Order Dtd. 2025-09-02		(Se No-16)
1	71568/2025	03.09.2025	CMP-1405/2024	S.K.SUNDARA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-05-01		(Se No-16)
2	71570/2025	03.09.2025	BLAPL-8030/2025	N SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-09-02	BAIL-1	(Se No-
3	71571/2025	03.09.2025	CRLREV-696/2024	S.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-09-02		(Se No-
4	71573/2025	03.09.2025	CRLREV-696/2024	P.K.MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-09-02		(Se No-
5	71575/2025	03.09.2025	CRLREV-573/2025	B.K.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-14		(Se No-
6	71577/2025	03.09.2025	BLAPL-6749/2025	S PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-09-02	BAIL-2	(Se No-16)
7	71579/2025	03.09.2025	CRLREV-524/2025	P.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-13		(Se No-16)
8	71581/2025	03.09.2025	CMP-385/2025	P.K.ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-09-01	WRIT BRANCH-6	(Se No-36)
9	71584/2025	03.09.2025	BLAPL-8032/2025	P K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-09-02	BAIL-1	(Se No-
0	71585/2025	03.09.2025	CMP-933/2025	S.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-09-02		(Se No-
1	71586/2025	03.09.2025	CRLMC-4120/2024	H.K.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-08-		(Se No-

							21		
2	71587/2025	03.09.2025	CRLMC-3379/2025	CHAITANYA SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No-
3	71591/2025	03.09.2025	WP (C) - 30062/2024	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-08-18	WRIT BRANCH-1	(Se No-31)
4	71609/2025	03.09.2025	ABLAPL-5266/2025	S PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-09-02		(Se No-31)
5	71611/2025	03.09.2025	ABLAPL-2750/2025	SR BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-09-02		(Se No-31)
5	71613/2025	03.09.2025	ABLAPL-9968/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-09-02	BAIL-1	(Se No-13)
7	71614/2025	03.09.2025	ABLAPL-9973/2025	UP BAG	C.O.	COURT NO. 17	Order Dtd. 2025-09-02		(Se No-13)
8	71617/2025	03.09.2025	ABLAPL-9955/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-09-02		(Se No-13)
9	71620/2025	03.09.2025	ABLAPL-9954/2025	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-09-02	BAIL-1	(Se No-
0	71641/2025	03.09.2025	BLAPL-4264/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-09-02		(Se No-
1	71642/2025	03.09.2025	BLAPL-6667/2025	MN MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-09-02		(Se No-
2	71643/2025	03.09.2025	BLAPL-8076/2025	BICHITRA NARAYANA SATAPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-09-02		(Se No-
3	71644/2025	03.09.2025	BLAPL-6942/2025	S BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-09-02	BAIL-1	(Se No-
4	71645/2025	03.09.2025	BLAPL-8698/2025	S BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-09-02		(Se No-
5	71646/2025	03.09.2025	BLAPL-8066/2025	BK PARDHI	C.O.	COURT NO. 17	Order Dtd.		(Se No-

							2025-09-02		
5	71647/2025	03.09.2025	BLAPL-6871/2025	S N GAYA	C.O.	COURT NO. 17	Order Dtd. 2025-09-02	BAIL-1	(Se No-
7	71648/2025	03.09.2025	ABLAPL-9976/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-09-02		(Se No-
8	71651/2025	03.09.2025	BLAPL-7747/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-09-02		(Se No-
9	71653/2025	03.09.2025	CRLREV-229/2014	R PRADHAN	C.O.	COURT NO. 9	Order Dtd. 2025-09-22	CRIMINAL REVISION	(Se No-
0	71654/2025	03.09.2025	CRLREV-155/2024	A DAS	C.O.	COURT NO. 9	Order Dtd. 2025-09-01	CRIMINAL REVISION	(Se No-
	71655/2025	03.09.2025	CRLREV-155/2024	B K DAS	C.O.	COURT NO. 9	Order Dtd. 2025-09-01	CRIMINAL REVISION	(Se No-
2	71656/2025	03.09.2025	CRLREV-46/2023	P K MISHRA	C.O.	COURT NO. 9	Order Dtd. 2025-09-01	CRIMINAL REVISION	(Se No-
3	71657/2025	03.09.2025	CRLREV-223/2024	M R ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-13	CRIMINAL REVISION	(Se No-
4	71658/2025	03.09.2025	WP (C) - 19789/2017	M/S.BIJAY KU.MISHRA, B.S.RAYAGURU, P.K.MOHANTY, S.K.PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-09-02	WRIT BRANCH-3	(Se No-11)
5	71659/2025	03.09.2025	WP (C) - 19789/2017	S. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-09-02	WRIT BRANCH-3	(Se No-11)
5	71662/2025	03.09.2025	ABLAPL-8642/2025	GANESH SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-09-01		(Se No-11)
7	71663/2025	03.09.2025	ABLAPL-8676/2025	GANESH SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-09-01	BAIL-2	(Se No-
8	71668/2025	03.09.2025	ABLAPL-9025/2025	DP DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-09-01		(Se No-
9	71669/2025	03.09.2025	ABLAPL-	PK DASH	C.O.	COURT NO.	Order	BAIL-1	(Se

			9871/2025			17	Dtd. 2025-09-01		No-
0	71670/2025	03.09.2025	ABLAPL-9728/2025	PK DASH	C.O.	COURT NO. 17	Order Dtd. 2025-09-01		(Se No-
1	71671/2025	03.09.2025	ABLAPL-9724/2025	PK DASH	C.O.	COURT NO. 17	Order Dtd. 2025-09-01		(Se No-
2	71672/2025	03.09.2025	ABLAPL-9658/2025	PK DASH	C.O.	COURT NO. 17	Order Dtd. 2025-09-01		(Se No-
3	71673/2025	03.09.2025	ABLAPL-9554/2025	S BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-09-01		(Se No-
4	71674/2025	03.09.2025	ABLAPL-8078/2025	SR PATTANAİK	C.O.	COURT NO. 17	Order Dtd. 2025-09-01		(Se No-
5	71676/2025	03.09.2025	ABLAPL-9854/2025	PK DASH	C.O.	COURT NO. 17	Order Dtd. 2025-09-01	BAIL-2	(Se No- 18)
5	71677/2025	03.09.2025	ABLAPL-7799/2025	RK BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-09-01		(Se No- 18)
7	71678/2025	03.09.2025	ABLAPL-8163/2025	MN MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-09-01		(Se No- 18)
8	71681/2025	03.09.2025	BLAPL-7588/2025	BK PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-09-01	BAIL-2	(Se No-
9	71685/2025	03.09.2025	BLAPL-6814/2025	RR NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-09-02		(Se No-
0	71268/2025	03.09.2025	CRLMC-3231/2025	SHAKTI PRASAD RATH	GENERAL		Order Dtd. 2025-09-01		(Se No-
	71270/2025	03.09.2025	CRLMC-3231/2025	SHAKTI PRASAD RATH	GENERAL		Order Dtd. 2025-09-01		(Se No-
2	71271/2025	03.09.2025	CRLMC-3231/2025	SHAKTI PRASAD RATH	GENERAL		Order Dtd. 2025-09-01		(Se No-

3	71279/2025	03.09.2025	CRLMC-3231/2025	SHAKTI PRASAD RATH	GENERAL		Order Dtd. 2025-09-01		(Se No-
4	71281/2025	03.09.2025	BLAPL-12298/2024	BASUDEV BARIK	GENERAL		Final Order		(Se No-
5	71288/2025	03.09.2025	WP (C) - 17272/2016	PRASANNA KUMAR NANDA	GENERAL		Judgement Dtd. 2025-09-03	WRIT BRANCH-5	(Se No-22)
5	71289/2025	03.09.2025	WP (C) - 17272/2016	PRASANNA KUMAR NANDA, K.BADHAI, S.D.RAY, S.PANIGRAHI, P.K.PARHI	GENERAL		Judgement Dtd. 2025-09-03	WRIT BRANCH-5	(Se No-22)
7	71291/2025	03.09.2025	CRLREV-204/2025	JATINDRA KUMAR MOHAPATRA	GENERAL		Order Dtd. 2025-08-26		(Se No-22)
8	71292/2025	03.09.2025	WP (C) - 17272/2016	PRASANNA KUMAR NANDA	GENERAL		Judgement Dtd. 2025-09-03	WRIT BRANCH-5	(Se No-22)
9	71293/2025	03.09.2025	WP (C) - 26808/2022	BIJAYA KUMAR NAYAK	GENERAL		Order Dtd. 2025-09-01	WRIT BRANCH-8	(Se No-42)
0	71294/2025	03.09.2025	WP (C) - 29073/2024	SAMARENDRA BEURA	GENERAL		Final Order		(Se No-42)
1	71297/2025	03.09.2025	CRLREV-545/2025	APARESH BHOI	GENERAL		Order Dtd. 2025-09-02		(Se No-42)
2	71298/2025	03.09.2025	ABLAPL-8112/2025	MADAN MOHAN MISHRA	GENERAL		Order Dtd. 2025-07-21		(Se No-42)
3	71299/2025	03.09.2025	WP (C) - 23797/2025	ASHWARIYA DASH	GENERAL		Order Dtd. 2025-09-02	WRIT BRANCH-5	(Se No-21)
4	71300/2025	03.09.2025	WP (C) - 7519/2024	JAGABANDHU SAHU	GENERAL		Order Dtd. 2024-04-22	WRIT BRANCH (DIVISION BENCH-1)	(Se No-107)
5	71302/2025	03.09.2025	CMP-399/2021	PRASANTA KUMAR PATRI	GENERAL		Entire Document	WRIT BRANCH-2	(Se No-34)
5	71305/2025	03.09.2025	CMP-399/2021	PRABHAT CHANDRA BEHERA	GENERAL		Entire Document	WRIT BRANCH-2	(Se No-34)
7	71308/2025	03.09.2025	CMP-399/2021	PRASANTA KUMAR PATRI	GENERAL		Entire Document	WRIT BRANCH-2	(Se No-34)
8	71310/2025	03.09.2025	CRLMC-	AMARESH KALASH	GENERAL		Order		(Se

			3387/2025					Dtd. 2025-09-01		No-34)
9	71313/2025	03.09.2025	CONTC-3560/2021	MANOJ KUMAR KAR	GENERAL			Annexure	CONTEMPT	(Se No-
0	71315/2025	03.09.2025	WP (C) - 28940/2020	MANOJ KUMAR KAR	GENERAL			Entire Document	WRIT BRANCH-5	(Se No-32)
	71317/2025	03.09.2025	CONTC-4814/2021	MANOJ KUMAR KAR	GENERAL			Entire Document	CONTEMPT	(Se No-
2	71320/2025	03.09.2025	CMP-385/2025	HIMANSHU BHUSAN DASH	GENERAL			Order Dtd. 2025-09-01	WRIT BRANCH-6	(Se No-36)
3	71325/2025	03.09.2025	CMP-385/2025	HIMANSHU BHUSAN DASH	GENERAL			Order Dtd. 2025-09-01	WRIT BRANCH-6	(Se No-36)
4	71330/2025	03.09.2025	MACA-993/2019	BINAYAK PR.MOHANTY	GENERAL			Petition With Annexures	MISC. APPEAL SEC.	(Se No-
5	71336/2025	03.09.2025	WP (C) - 41391/2023	APARESH BHOI	GENERAL			Entire Brief	WRIT BRANCH-1	(Se No-
5	71341/2025	03.09.2025	ABLAPL-1657/2015	JAGADIP SAHOO	GENERAL			Order Dtd. 2015-07-15		(Se No-
7	71345/2025	03.09.2025	ABLAPL-5442/2025	SWARAJ PATEL	GENERAL			Order Dtd. 2025-09-02		(Se No-
8	71350/2025	03.09.2025	ABLAPL-5442/2025	SWARAJ PATEL	GENERAL			Order Dtd. 2025-09-02		(Se No-
9	71353/2025	03.09.2025	WP (C) - 26808/2022	BIJAYA KUMAR NAYAK	GENERAL			Order Dtd. 2025-09-01	WRIT BRANCH-8	(Se No-42)
0	71372/2025	03.09.2025	BLAPL-12298/2024	BASUDEV BARIK	GENERAL			Final Order		(Se No-42)
1	71393/2025	03.09.2025	CRLA-1309/2023	PARTHA SARATHI DAS	GENERAL			Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se No-
2	71424/2025	03.09.2025	TRPCRL-25/2025	APARESH BHOI	GENERAL			Entire Order		(Se No-
3	71428/2025	03.09.2025	BLAPL-4794/2025	BAISHNAB CHARAN PATRA	GENERAL			Order Dtd. 2025-09-01		(Se No-
4	71435/2025	03.09.2025	ABLAPL-9948/2025	SURESH CHANDRA PRADHAN	GENERAL			Order Dtd.	BAIL-1	(Se No-

							2025-09-02		
5	71438/2025	03.09.2025	WP (C) - 14806/2005	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2005-12-19		(Se No-
5	71440/2025	03.09.2025	BLAPL-12298/2024	BASUDEV BARIK	GENERAL		Final Order		(Se No-
7	71444/2025	03.09.2025	BLAPL-12298/2024	BASUDEV BARIK	GENERAL		Final Order		(Se No-
8	71453/2025	03.09.2025	BLAPL-12298/2024	BASUDEV BARIK	GENERAL		Final Order		(Se No-
9	71459/2025	03.09.2025	TRP (C) - 324/2024	APARESH BHOI	GENERAL		Entire Order		(Se No-
0	71497/2025	03.09.2025	ABLAPL-9946/2025	SURESH CHANDRA PRADHAN	GENERAL		Order Dtd. 2025-09-02	BAIL-1	(Se No-13)
1	71502/2025	03.09.2025	TRPCRL-25/2025	APARESH BHOI	GENERAL		Order Dtd. 2025-09-03		(Se No-13)
2	71523/2025	03.09.2025	BLAPL-12298/2024	BASUDEV BARIK	GENERAL		Final Order		(Se No-13)
3	71524/2025	03.09.2025	CRLREV-271/2024	DEEPAK KUMAR PANDA	GENERAL		Order Dtd. 2025-09-01	CRIMINAL REVISION	(Se No-
4	71525/2025	03.09.2025	CRLREV-271/2024	DEEPAK KUMAR PANDA	GENERAL		Order Dtd. 2025-09-01	CRIMINAL REVISION	(Se No-
5	71526/2025	03.09.2025	CRLREV-271/2024	DEEPAK KUMAR PANDA	GENERAL		Order Dtd. 2025-09-01	CRIMINAL REVISION	(Se No-
5	71592/2025	03.09.2025	ABLAPL-9080/2025	USHA RANI PRADHAN	GENERAL		Final Order		(Se No-
7	71608/2025	03.09.2025	BLAPL-7747/2025	PRAKASH KUMAR DAS	GENERAL		Order Dtd. 2025-09-02		(Se No-
8	71610/2025	03.09.2025	BLAPL-7747/2025	PRAKASH KUMAR DAS	GENERAL		Order Dtd. 2025-09-02		(Se No-
9	71625/2025	03.09.2025	BLAPL-12298/2024	BASUDEV BARIK	GENERAL		Final Order		(Se No-
0	71629/2025	03.09.2025	WP (C) - 14681/2009	PARAMANANDA SAHU	GENERAL		Annexure		(Se No-
1	71634/2025	03.09.2025	WP (C) - 26808/2022	BIJAYA KUMAR NAYAK 3	GENERAL		Order Dtd. 2025-09-	WRIT BRANCH-8	(Se No-42)

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2	71635/2025	03.09.2025	BLAPL-12298/2024	BASUDEV BARIK	GENERAL		Order Dtd. 2025-09-01		(Se No-42)
3	71636/2025	03.09.2025	BLAPL-12298/2024	BASUDEV BARIK	GENERAL		Order Dtd. 2025-09-01		(Se No-42)
4	71637/2025	03.09.2025	BLAPL-12298/2024	BASUDEV BARIK	GENERAL		Order Dtd. 2025-09-01		(Se No-42)
5	71639/2025	03.09.2025	ABLAPL-9113/2025	USHA RANI PRADHAN	GENERAL		Order Dtd. 2025-09-01		(Se No-42)
5	71640/2025	03.09.2025	ABLAPL-9426/2025	USHA RANI PRADHAN	GENERAL		Order Dtd. 2025-09-01		(Se No-42)
7	71649/2025	03.09.2025	BLAPL-12298/2024	BASUDEV BARIK	GENERAL		Order Dtd. 2025-09-01		(Se No-42)
8	71650/2025	03.09.2025	BLAPL-12298/2024	BASUDEV BARIK	GENERAL		Order Dtd. 2025-09-01		(Se No-42)
9	71652/2025	03.09.2025	CRLREV-912/2018	SOUBHAGYA KUMAR RATH	GENERAL		Entire Brief	CRIMINAL REVISION	(Se No-
0	71660/2025	03.09.2025	CRLMC-1345/2025	PRATIMA NAYAK	GENERAL		Written Statement		(Se No-
	71661/2025	03.09.2025	CRLMC-1345/2025	PRATIMA NAYAK	GENERAL		Plaint		(Se No-
2	71664/2025	03.09.2025	CMP-23/2015	DROUPADI GARTIA	GENERAL		Petition		(Se No-
3	71667/2025	03.09.2025	BLAPL-7747/2025	PRAKASH KUMAR DAS	GENERAL		Order Dtd. 2025-09-02		(Se No-
4	71675/2025	03.09.2025	WP (C) - 12351/2007	DIPAK BADHAI	GENERAL		Entire Document		(Se No-
5	71679/2025	03.09.2025	ABLAPL-9929/2025	BASUDEV BARIK	GENERAL		Final Order		(Se No-
5	71680/2025	03.09.2025	CRLMC-1345/2025	PRATIMA NAYAK	GENERAL		Entire Document		(Se No-
7	71682/2025	03.09.2025	CRLMC-1345/2025	PRATIMA NAYAK	GENERAL		Entire Order		(Se No-
8	71246/2025	03.09.2025	ABLAPL-9629/2025	MUNA @ SURYAKANT ROUT	GENERAL		Order Dtd. 2025-08-20		(Se No-

9	71295/2025	03.09.2025	RSA-113/2007	K K SAHOO	GENERAL			SECOND APPEAL	(Se No-
0	71296/2025	03.09.2025	WP (C) - 23236/2025	S P DHAL	GENERAL			WRIT BRANCH-1	(Se No-
1	71301/2025	03.09.2025	SA-146/1988	T K BARIK	GENERAL				(Se No-
2	71303/2025	03.09.2025	WP (C) - 12549/2024	P K JENA	GENERAL			WRIT BRANCH-2	(Se No-
3	71304/2025	03.09.2025	WP (C) - 19775/2012	P K MISHRA	GENERAL			WRIT BRANCH-6	(Se No-25)
4	71306/2025	03.09.2025	WP (C) - 18336/2017	B DAS	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Se No-116)
5	71307/2025	03.09.2025	WP (C) - 21772/2019	B DAS	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Se No-103)
5	71312/2025	03.09.2025	WP (C) - 12570/2024	P K JENA	GENERAL			WRIT BRANCH-2	(Se No-
7	71314/2025	03.09.2025	RFA-54/2008	D RAY	GENERAL				(Se No-
8	71316/2025	03.09.2025	RVWPET-234/2012	S K RATH	GENERAL			CIVIL REVISION	(Se No-
9	71318/2025	03.09.2025	CMP-1369/2018	S K RATH	GENERAL			WRIT BRANCH-5	(Se No-47)
0	71319/2025	03.09.2025	RVWPET-234/2012	S K RATH	GENERAL			CIVIL REVISION	(Se No-
1	71321/2025	03.09.2025	WP (C) - 15729/2013	A K JATI	GENERAL				(Se No-
2	71323/2025	03.09.2025	RSA-494/2023	M R SAHOO	GENERAL			SECOND APPEAL	(Se No-
3	71327/2025	03.09.2025	WPCRL-779/2011	P K PANDA	GENERAL				(Se No-
4	71331/2025	03.09.2025	WP (C) - 24276/2017	A K JATI	GENERAL			WRIT BRANCH-1	(Se No-
5	71333/2025	03.09.2025	SA-329/1990	P K SWAIN	GENERAL				(Se No-
5	71335/2025	03.09.2025	WP (C) - 11338/2004	B K PATI	GENERAL				(Se No-
7	71338/2025	03.09.2025	WP (C) - 2497/2016	A K PARIDA	GENERAL			WRIT BRANCH-4	(Se No-19)
8	71340/2025	03.09.2025	WA-2878/2023	B BARIK	GENERAL			WRIT APPEAL	(Se No-
9	71343/2025	03.09.2025	WA-2923/2023	B BARIK	GENERAL			WRIT APPEAL	(Se No-
0	71344/2025	03.09.2025	WA-2927/2023	B BARIK	GENERAL			WRIT APPEAL	(Se No-
1	71346/2025	03.09.2025	WA-	B BARIK	GENERAL			WRIT	(Se

			2926/2023					APPEAL	No-
2	71347/2025	03.09.2025	WA- 2924/2023	B BARIK	GENERAL			WRIT APPEAL	(Se No-
3	71351/2025	03.09.2025	SA- 133/1978	P K ROUTRAY	GENERAL				(Se No-
4	71354/2025	03.09.2025	WP (C) - 735/2022	P K SWAIN	GENERAL			WRIT BRANCH-6	(Se No- 24)
5	71355/2025	03.09.2025	MACA- 978/2010	S DAS	GENERAL			MISC. APPEAL SEC.	(Se No-
5	71356/2025	03.09.2025	MACA- 53/2009	S DAS	GENERAL			MISC. APPEAL SEC.	(Se No-
7	71357/2025	03.09.2025	WP (C) - 9875/2003	B K DAS	GENERAL				(Se No-
8	71359/2025	03.09.2025	WP (C) - 13686/2014	U DAS	GENERAL				(Se No-
9	71361/2025	03.09.2025	WP (C) - 3708/2024	B K DAS	GENERAL			WRIT BRANCH-7	(Se No- 18)
0	71366/2025	03.09.2025	WP (C) - 10056/2013	S R PANI	GENERAL				(Se No- 18)
1	71369/2025	03.09.2025	CONTC- 3090/2023	S C DAS	GENERAL			CONTEMPT	(Se No-
	71378/2025	03.09.2025	TRP (C) - 282/2022	P S SAMAL	GENERAL			M. J. C.	(Se No-
3	71381/2025	03.09.2025	MACA- 209/2024	J DEHURY	GENERAL			MISC. APPEAL SEC.	(Se No-
4	71383/2025	03.09.2025	WP (C) - 4028/2012	G JAYASINGH	GENERAL			WRIT BRANCH-3	(Se No- 33)
5	71386/2025	03.09.2025	WP (C) - 18522/2016	S R BARIK	GENERAL				(Se No- 33)
5	71391/2025	03.09.2025	WP (C) - 18525/2016	S R BARIK	GENERAL				(Se No- 33)
7	71392/2025	03.09.2025	WP (C) - 18408/2016	S R BARIK	GENERAL				(Se No- 33)
8	71394/2025	03.09.2025	WP (C) - 18409/2016	S R BARIK	GENERAL				(Se No- 33)
9	71396/2025	03.09.2025	WP (C) - 5364/2021	S R BARIK	GENERAL			WRIT BRANCH-6	(Se No- 16)
0	71398/2025	03.09.2025	WP (C) - 17107/2016	S R BARIK	GENERAL				(Se No- 16)
1	71399/2025	03.09.2025	WP (C) -	S R BARIK	GENERAL				(Se

			18407/2016							No-16)
2	71400/2025	03.09.2025	WP (C) - 18412/2016	S R BARIK	GENERAL					(Se No-16)
3	71405/2025	03.09.2025	BLAPL-11818/2024	R. K. BARIK	GENERAL			Order Dtd. 2025-03-19		(Se No-16)
4	71406/2025	03.09.2025	BLAPL-8204/2024	R. K. BARIK	GENERAL			Order Dtd. 2024-11-08	BAIL-2	(Se No-
5	71416/2025	03.09.2025	ABLAPL-2938/2020	A K SWAIN	GENERAL				BAIL-1	(Se No-
5	71417/2025	03.09.2025	WA-1220/2023	B BEHERA	GENERAL				WRIT APPEAL	(Se No-
7	71418/2025	03.09.2025	WP (C) - 24276/2017	S K SUNDARA	GENERAL				WRIT BRANCH-1	(Se No-
8	71420/2025	03.09.2025	WP (C) - 9346/2016	A K MISHRA	GENERAL				WRIT BRANCH-2	(Se No-
9	71422/2025	03.09.2025	WPCRL-1289/2013	S C SUNDARA	GENERAL					(Se No-
0	71425/2025	03.09.2025	WP (C) - 4316/2007	S P SAHOO	GENERAL					(Se No-
L	71426/2025	03.09.2025	WP (C) - 30272/2011	M M NAYAK	GENERAL					(Se No-
2	71427/2025	03.09.2025	WP (C) - 784/2019	S PATNAIK	GENERAL				WRIT BRANCH (DIVISION BENCH-1)	(Se No-103
3	71429/2025	03.09.2025	WP (C) - 19330/2024	J RANI	GENERAL					(Se No-103
4	71431/2025	03.09.2025	CRLMC-827/2023	H K BHOL	GENERAL				CRIMINAL MISC	(Se No-
5	71433/2025	03.09.2025	WP (C) - 20521/2025	S.K.PRADHAN	GENERAL			Order Dtd. 2025-09-01	WRIT BRANCH-4	(Se No-27)
5	71437/2025	03.09.2025	BLAPL-8023/2025	SARAT DASH	GENERAL			Order Dtd. 2025-09-01	BAIL-2	(Se No-17)
7	71506/2025	03.09.2025	TRP (C) - 259/2025	S N GAYA	GENERAL			Order Dtd. 2025-08-26		(Se No-17)
8	71507/2025	03.09.2025	BLAPL-8027/2025	PARTHA SARATHI DAS	GENERAL			Order Dtd. 2025-09-01	BAIL-1	(Se No-
9	71531/2025	03.09.2025	ABLAPL-	SARBESWAR SAHOO	GENERAL			Order	BAIL-2	(Se

			9641/2025					Dtd. 2025-08-20		No-12)
0	71532/2025	03.09.2025	ABLAPL-1428/2025	SARAT DASH	GENERAL			Order Dtd. 2025-08-14		(Se No-12)
1	71544/2025	03.09.2025	WP (C) - 37005/2022	P K PAL	GENERAL				WRIT BRANCH-4	(Se No-37)
2	71545/2025	03.09.2025	ABLAPL-9958/2025	BALARAM SINGH	GENERAL			Order Dtd. 2025-09-02	BAIL-1	(Se No-
3	71546/2025	03.09.2025	WP (C) - 23155/2025	J P KAR	GENERAL				WRIT BRANCH-1	(Se No-
4	71547/2025	03.09.2025	ABLAPL-9937/2025	J P KAR	GENERAL					(Se No-
5	71549/2025	03.09.2025	ABLAPL-9531/2025	BALARAM SINGH	GENERAL			Order Dtd. 2025-09-16		(Se No-
5	71552/2025	03.09.2025	WP (C) - 22043/2025	J P KAR	GENERAL				WRIT BRANCH-7	(Se No-44)
7	71554/2025	03.09.2025	WP (C) - 21138/2025	J P KAR	GENERAL				WRIT BRANCH-4	(Se No-38)
8	71557/2025	03.09.2025	WP (C) - 24006/2025	J P KAR	GENERAL					(Se No-38)
9	71560/2025	03.09.2025	WP (C) - 21534/2025	T K NAYAK	GENERAL					(Se No-38)
0	71564/2025	03.09.2025	WP (C) - 20227/2025	P BEHERA	GENERAL				WRIT BRANCH-2	(Se No-
-	71566/2025	03.09.2025	WP (C) - 17839/2025	SK PARIDA	GENERAL				WRIT BRANCH-6	(Se No-16)
2	71569/2025	03.09.2025	WP (C) - 12127/2025	P K SWAIN	GENERAL				WRIT BRANCH (DIVISION BENCH-2)	(Se No-111)
3	71572/2025	03.09.2025	WP (C) - 19648/2025	P K SWAIN	GENERAL					(Se No-111)
4	71576/2025	03.09.2025	WP (C) - 22190/2025	P K SWAIN	GENERAL				WRIT BRANCH-4	(Se No-17)
5	71578/2025	03.09.2025	ABLAPL-9211/2025	DILLIP KUMAR BEHERA	GENERAL			Order Dtd. 2025-08-12		(Se No-17)
5	71582/2025	03.09.2025	WP (C) -	S DAS	GENERAL				WRIT	(Se

			21249/2025					BRANCH-3	No-11)
7	71589/2025	03.09.2025	WP (C) - 23322/2025	C RANA	GENERAL			WRIT BRANCH-6	(Se No- 35)
8	71593/2025	03.09.2025	WP (C) - 20526/2025	C RANA	GENERAL				(Se No- 35)
9	71594/2025	03.09.2025	WP (C) - 23460/2025	K SAHOO	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Se No- 119)
0	71595/2025	03.09.2025	WP (C) - 22151/2025	K SAHOO	GENERAL			WRIT BRANCH-8	(Se No- 29)
-	71596/2025	03.09.2025	WP (C) - 22886/2025	J RANI	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Se No- 123)
2	71597/2025	03.09.2025	CONTC- 3904/2025	P K JENA	GENERAL				(Se No- 123)
3	71598/2025	03.09.2025	CONTC- 3899/2025	S K PARIDA	GENERAL				(Se No- 123)
4	71599/2025	03.09.2025	ABLAPL- 8737/2025	BRAHMANANDA SAHOO	GENERAL		Order Dtd. 2025-08- 04	BAIL-2	(Se No- 10)
5	71600/2025	03.09.2025	CONTC- 5848/2024	B BARIK	GENERAL				(Se No- 10)
5	71601/2025	03.09.2025	CONTC- 3900/2025	B BARIK	GENERAL				(Se No- 10)
7	71602/2025	03.09.2025	CONTC- 3846/2025	B BARIK	GENERAL				(Se No- 10)
8	71603/2025	03.09.2025	CONTC- 3862/2025	B BARIK	GENERAL				(Se No- 10)
9	71604/2025	03.09.2025	CONTC- 3861/2025	B BARIK	GENERAL				(Se No- 10)
0	71605/2025	03.09.2025	CONTC- 3860/2025	B BARIK	GENERAL			CONTEMPT	(Se No- 10)
-	71606/2025	03.09.2025	CONTC- 3859/2025	B BARIK	GENERAL			CONTEMPT	(Se No- 10)
2	71607/2025	03.09.2025	CONTC- 3847/2025	B BARIK	GENERAL				(Se No- 10)
3	71616/2025	03.09.2025	ABLAPL- 9918/2025	B SAHOO	GENERAL			BAIL-1	(Se No- 10)
4	71618/2025	03.09.2025	ABLAPL-	B SAHOO	GENERAL			BAIL-1	(Se No- 10)

			9914/2025							No-
5	71621/2025	03.09.2025	WP (C) - 27523/2024	P K DAS	GENERAL					(Se No-
5	71623/2025	03.09.2025	ABLAPL- 9208/2024	J MOHAPATRA	GENERAL				BAIL-1	(Se No-
7	71624/2025	03.09.2025	ARBA- 30/2024	M R BARIK	GENERAL					(Se No-
8	71626/2025	03.09.2025	TRP (C) - 223/2024	K SAHOO	GENERAL					(Se No-
9	71627/2025	03.09.2025	CRLMC- 2255/2025	K SAHOO	GENERAL					(Se No-
0	71628/2025	03.09.2025	CRLMC- 1833/2025	B RATH	GENERAL					(Se No-
	71630/2025	03.09.2025	CRLMC- 2086/2025	G C BARIK	GENERAL					(Se No-
2	71631/2025	03.09.2025	CMP- 694/2025	D NAYAK	GENERAL					(Se No-
3	71632/2025	03.09.2025	CMP- 1298/2025	B RATH	GENERAL					(Se No-
4	71633/2025	03.09.2025	CMP- 1323/2025	BIKRAM BEHERA	GENERAL			Order Dtd. 2025-10- 14		(Se No-
5	71638/2025	03.09.2025	CRLMC- 2875/2025	BIKRAM BEHERA	GENERAL			Order Dtd. 2025-08- 12		(Se No-
5	71665/2025	03.09.2025	CONTC- 1375/2018	S. CHOUDHURY	GENERAL			Order Dtd. 2019-01- 02		(Se No-
7	71666/2025	03.09.2025	TRP (C) - 168/2025	S. CHOUDHURY	GENERAL			Order Dtd. 2025-09- 01		(Se No-
8	71683/2025	03.09.2025	BLAPL- 8033/2025	PRASANTA KUMAR ROUTRAY	GENERAL			Order Dtd. 2025-09- 02	BAIL-1	(Se No-
9	71684/2025	03.09.2025	CONTC- 1110/2016	H SUNDARA	GENERAL			Order Dtd. 2022-05- 04	CONTEMPT	(Se No-

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